



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,30th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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WITHDRAWAL

50	Cont.Cas(C)/310/2022 B/O	DURGESH KUMAR PATEL Versus GIRISH CHANDRA MURMU	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	
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LEAVE NOTE OF ADVOCATES FOR 30/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE DIVISION BENCH-II AND SINGLE
BENCH OF HONOURABLE MR. JUSTICE L.S. JAMIR
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

1	Crl.Pet./237/2022	NILIMA BOSE Versus THE STATE OF ASSAM AND 4 ORS	MS. K YADAV MS. M BHATTACHARJEE MS P AGARWAL MR. B J DAS	PP, ASSAM
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BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
26	I.A.(Civil)/3532/2022 B/O, WITH LCR in WP(C)/3398/2018	MD. AKRAM ALI Versus THE UNION OF INDIA AND 4 ORS.	MR. U DUTTA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/3398/2018	AKRAM ALI Versus THE UNION OF INDIA AND 4 ORS.	MR. U DUTTA MS A DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
27	I.A.(Civil)/3534/2022 B/O, WITH LCR in WP(C)/4908/2018	MD. ABDUL KADIR Versus THE UNION OF INDIA AND 4 ORS.	MR. U DUTTA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/4908/2018	ABDUL KADIR Versus THE UNION OF INDIA AND 4 ORS.	MR. U DUTTA MS A DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
28	I.A.(Civil)/3536/2022 B/O, WITH LCR in WP(C)/5320/2021	MUSSTT. RUSANA BEGUM @ RUSNA BEGUM Versus THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
59	WP(C)/7668/2022 FIXED	MANOJ KR DAS Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MS A AFREEN	DY.S.G.I. SC, RAILWAY
60	WP(C)/7726/2022 B/O	DR. ARUN CHANDRA DEKA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ALI H A AHMED MR R. ISLAM B SAIKIA	SC, HEALTH

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
63	WP(C)/7001/2022 AS FIRST ITEM, FIXED	SABITA DEVI AND 26 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. M H ANSARI MR. S ALIM	SC, ELEM. EDU MR. S S ROY (r-5) MR. S S ROY (r-5) SC, SSA
64	Cont.Cas(C)/684/2022 FIXED	JUGAL KISHOR CHOUDHURY AND 19 ORS Versus DR. BIJOYA CHOUDHURY, IAS AND ANR	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	SC, ELEM. EDU SC, FINANCE DEPTT.
65	WP(C)/7692/2022 B/O	AFZAL HOSSAIN MONDAL Versus THE STATE OF ASSAM AND 4 ORS	G UDDIN MS. P ADHIKARI MR A K AZAD	SC, ELEM. EDU
66	WP(C)/7727/2022 B/O	DEBEN DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. N ISLAM R KR DAS	SC, SEC. EDU.
<u>HEARING</u>				
67	WP(C)/1130/2016 B/O	DR. GITAMONI HANDHIQUE GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA(SR.ADV.) MR.M U MAHMUD MR.A DAS MR.F ISLAM MR.M ALI MR.A RAHMAN	MR.K K PHUKAN(R- 3&4) MR. D C BORAH R-5 MR.S BORA(R-5) MR.L N DIHINGIA(R-5) MS.A GOGOI(R-5) SC, HIGHER EDUCATION
68	WP(C)/7878/2017 FIXED	NAREN CH. BORO Versus THE STATE OF ASSAM and 6 ORS.	MRS A BUJARBARUAH MS.A BARUAH	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE SC, BTADC

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LEAVE NOTE OF ADVOCATES FOR 30/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
46	WP(C)/7450/2022 B/O	GOPAL PRADHANI Versus THE STATE OF ASSAM AND 6 ORS	MR J MOLLAH MR J DAS	SC, P AND R.D. GA, ASSAM SC, IWT
47	WP(C)/7641/2022 FIXED	M/S PUL PUL MANUFACTURES Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P SARMAH MS. T SOM MS N ISLAM MR. P TELI MS. L ISLAM	GA, ASSAM SC, HEALTH AND F W
48	WP(C)/7719/2022 B/O	MUGHAL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. R ISLAM MR T T MONI	GA, ASSAM SC, P H E SC, REVENUE
ADMISSION				
49	I.A.(Civil)/1618/2021 FIXED in WP(C)/3845/2021 WITH WP(C)/3845/2021	SAFIQUR RAHMAN AND 19 ORS. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS	SC, GHC
		SAFIQUR RAHMAN AND 19 ORS. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MRS. K BARPUZARI (R - 5) MR. A CHAMUAH (R - 5) MR. B KONWAR (R - 5) MS D DUTTA (R - 5) SC, GHC
50	WITH WP(C)/1376/2019	CHAM CHUN NAHAR AHMED AND 8 ORS. Versus THE GAUHATI HIGH COURT AND 47 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA	MR A D CHOUDHURY (R-7 TO 48) MR. T CHAKRABORTY (R-7 TO 48) MR. D CHOUDHURY (R-7 TO 48) MR. P DUTTA (R-7 TO 48) MR A DUTTA (R-7 TO 48) SC, GHC
ORDERS				
51	WP(C)/822/2020 B/O	PABITRA NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. T U LASKAR MR. N DHAR MR E AHMED MS. S D GUPTA	GA, ASSAM

52 I.A.(Civil)/3531/2022
B/O
in WP(C)/5390/2022
WITH
WP(C)/5390/2022

MD. ALAMGIR ALI
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. Y S MANNAN
MR. C K NATH
MS N DEKARAJA

GA, ASSAM
SC. AGRI. DEPTT.

MD. ALAMGIR ALI
Versus
THE STATE OF ASSAM AND 3 ORS

MR. Y S MANNAN
MR. C K NATH
MS N DEKARAJA

GA, ASSAM
SC. AGRI. DEPTT.

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

16	CRL.A(J)/4/2020 PART-HEARD, WITH LCR 5 FILES, FIXED	RUPAK SONOWAL Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
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12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,30th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
60	WP(C)/336/2019 BY SLIP	ASIT PAUL @ ASHIT PAUL Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K MEDHI MRS. M BARMAN MS M DAS MS B PHANGCHOPI	MS S BARUAH, GA MS. A TALUKDAR, GOVT. ADVOCATE, ASSAM SC, P H E
61	WP(C)/4635/2020 BY SLIP	KANKANA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. S K MEDHI MR H TALUKDAR MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AG MR. R ALI MR A S SK
ORDERS				
62	WP(C)/6839/2022 BY SLIP	SK. ABIDUL HUSSAIN Versus INDIAN OIL CORPORATION LTD. AND 22 ORS.	MR. U K NAIR MR. S ISLAM MR A HAWARI	SC, I O C

LEAVE NOTE OF ADVOCATES FOR 30/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022

15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023



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[For Wednesday,30th November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

46	AB/3046/2022 FIXED	SARBESH ALI Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
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ORDERS

47	I.A.(Civil)/4088/2018 FIXED in RSA/14847/2018	ON THE DEATH OF SMT BANESWARI GOGOI HER LEGAL HEIR SRI BUDHESWAR GOGOI Versus SHRI SANJIB GOHAIN AND 11 ORS	MR. S SAHU MS. N DEY	MR. S PAUL (R1,R2) MR. U SAIKIA (R1,R2)
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WITH

RSA/14847/2018
(Filing Number)

ON THE DEATH OF SMT BANESWARI GOGOI HER LEGAL HEIR SRI BUDHESWAR GOGOI
Versus
SHRI SANJIB GOHAIN AND 11 ORS

LEAVE NOTE OF ADVOCATES FOR 30/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022

14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CEL.PET.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
58	AB/3311/2022 B/O	TARAMANI BIBI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
MOTION (BA)				
59	Bail Appln./3272/2022 B/O.	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
BAIL HEARING (BA)				
60	Bail Appln./3133/2022 FIXED	RAHUL ALI Versus THE STATE OF ASSAM	MS. S SAIKIA MR. A D CHOUDHURY	PP, ASSAM
61	Bail Appln./3230/2022 FIXED	JAHIDUL ISLAM KHAN Versus THE STATE OF ASSAM	MR D K DEY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
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8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022

13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023



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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[THIS BENCH WILL SIT AT AFTER RISING OF
THE SPECIAL DIVISION BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.Rev.P./492/2022 PART-HEARD, FIXED	BADRUL HUSSAIN LASKAR AND 3 ORS. Versus THE STATE OF ASSAM	MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS. H BORAH	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 30/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
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16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
46	Bail Appln./2745/2022 B/O	OMAR ALI Versus THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	PP, ASSAM
MOTION (BA)				
47	Bail Appln./3283/2022 B/O	ZIAUL HAQUE Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
48	Bail Appln./3284/2022 B/O.	ZIAUL HAQUE Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
MOTION				
49	Tr.P.(Crl.)/40/2022 B/O	CHOUHARY BRAJKISHORE KUMAR @ CHOUHARY BK Versus THE STATE OF ARUNACHAL PRADESH AND ANR	MR. K BORUAH MR. MEHBOOB ALAM P DAS	GA, AP
BAIL HEARING (BA)				
50	Bail Appln./2840/2022 WITH OFFICE NOTE, FIXED	MD. HAIDOR ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MS S DEVI	PP, ASSAM
51	Bail Appln./3140/2022 FIXED	DURLAV DUTTA Versus THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM
BAIL HEARING				
52	AB/2922/2022 B/O.	HAMID ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-I

**THIS BENCH WILL ALSO TAKE UP HEARING
CAUSELIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH(SAO AND FAO),
AND CIVIL BENCH(MAC.APP., FROM ITEM
NOS.1-22) ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
43	CRP(IO)/62/2022 WITH LCR, FIXED	SASHI BHUSHAN TIWARI Versus DILIP KUMAR NANDY AND ANR.	MR P DEKA MR. N N JHA MR. B BORAH	MR. P C DEY
STAY MATTERS				
44	CRP(IO)/180/2022 FIXED	M/S. LAKSHMI AGENCY AND ANR. Versus SAHEB SINGH AND SONS PROPERTIES	MR. A K GUPTA MR. R S MISHRA	

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LEAVE NOTE OF ADVOCATES FOR 30/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
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9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
42	Crl.A./12/2011 (AT 10:30 AM)	ROMEN GOGOI and 2 ORS Versus THE STATE OF ASSAM	MR.P BORA MR. A ROSHID MR.B BURAGOHAIN MR.U DEKA MR.S BORTHAKUR	MS. T BEGUM MR. P S LAHKAR(ADDL.PP, ASSAM)
43	Crl.Pet./1180/2019 (AT 10:30 AM)	NARENDRA BORAH AND 6 ORS. Versus THE STATE OF ASSAM	MR. A K SAHEWALLA MR. A PHUKAN MR. W SHARMA MR P GOGOI	MR S SHARMA (R2 TO R10) MS B BHUYAN(ADDL.PP, ASSAM)
ADMISSION				
44	Crl.Pet./608/2022 WITH LCR 1 FILE, FIXED	DR. JAYADITYA PURKAYASTHA Versus THE STATE OF ASSAM AND ANR	M ALAMGEER MR. A. ALAM	SC, FOREST
HEARING				
45	Crl.Pet./585/2018 WITH LCR (SIX FILES), B/O.	RUPAM HASNU Versus THE STATE OF ASSAM AND ANR.	MR. N C DAS MR. T J MAHANTA MR. A DUTTA	MR L SARMA (R2) MR. N DUBEY (R2) MR. K MALAKAR (R2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022

9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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16)	MR. J SARMAH	28-11-2022	To	03-12-2022
17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
46	Crl.Pet./1192/2022 FIXED	PRANITA DAS Versus THE STATE OF ASSAM	MR. R K TALUKDAR DIKSHITA DEKA	PP, ASSAM
47	AB/3552/2022 B/O	RONAK AGARWAL Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
48	AB/3558/2022 B/O.	SUMAN DEY AND ANR Versus THE STATE OF ASSAM	MR. N B P SINGHA MR. D BARMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR. J SARMAH	28-11-2022	To	03-12-2022

17)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
18)	MR S SARMA	28-11-2022	To	09-01-2023